

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 438
CA-318/2020 CA-192/2020 in CP/49/PB/2020

IN THE MATTER OF:

Gav Developers (P) Ltd	...	Applicant
Versus		
Shubh Advisors Pvt . Ltd. & Ors.	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **27.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)